## HARYANA VIDHAN SABHA

## **Starred Questions**

to be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 12<sup>th</sup> March, 2008.

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## **ALLOTMENT OF RESIDENTIAL PLOTS TO**

## **SCHEDULED CASTE FAMILIES**

\*833. SH. SHAMSHER SINGH SURJEWALA, M.L.A: Will the Chief Minister be pleased to state: -

- a) whether Haryana Government had announced the grant of residential plots measuring 100 yards to each of the land less S.C. families residing in rural areas;
- b) if so, the time by which the beneficiaries are likely to be give the residential plots;
- c) whether there is any proposal under consideration of the Government to arrange finance for the construction of houses on such plots; and
- d) whether the Government intends to developed the land where the plots will be given?

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Chandigarh:

**SUMIT KUMAR** 

The 5th March,

2008 Secretary,

Haryana Vidhan Sabha